## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or T.P. No. Purpose		Purpose	Section	Name of the Parties	
C.A. No. CP 44/14	TP 62/16	TP 62/16 Hearing		M/s. / Mr.  Mangala Investments Ltd. & 4 Ors. Vs.	
				Canara Land Investments Ltd. & 4 Or	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM		
<u></u>	4. K. Mylsony	Coned	for responses.	Plan

Counsel for petitioner is present. Counsel for respondent is also present. The matter is posted for final hearing.

List it on 02.11.2017.

MEMBER (J)